

NATIONAL COMPANY LAW TRIBUNAL  
SINGLE BENCH  
CHENNAI

12

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI  
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 02/03/2018 AT 10.30 AM

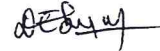
PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER - JUDICIAL

APPLICATION NUMBER : CA/96/IB/2018  
PETITION NUMBER : CP/564/(IB)/2017  
NAME OF THE PETITIONER(S) : V.NAGARAJAN (in the matter of Oceanic Tropical fruits  
pvt ltd)  
NAME OF THE RESPONDENT(S) :  
UNDER SECTION : 12

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	

EBENEZER INDIRAS

counsel for RP



**ORDER**

Counsel for the RP present and filed CA/96/IB/2018 in CP/564/IB/2017 under section 12 of IBC, 2016 for extension of the period of CIR process by 90 days. The Application is supported by the Resolution that came to be passed by the CoC on 21.02.2018 whereby consent has been given to the RP for seeking extension of the CIRP.

Heard the Counsel for the RP. Perused the Application along with the Minutes of the meeting of the CoC. The period of CIRP is extended by 90 days with effect from 11.03.2018 onwards. Accordingly, CA/96/IB/2018 filed in CP/564/IB/2017 stands **disposed of.**

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**(CH. MOHD SHARIEF TARIQ)**  
**MEMBER (JUDICIAL)**

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